

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Jammu)

Subject: Hiding of Aadhaar numbers on websites of the District Courts and the High Court.

CIRCULAR

No: 75

Dated: 20-03-2018

The CPC High Court of J&K and all the Judicial Officers of the State shall ensure that the Aadhaar number of a litigant is not displayed on the website of the District Court or the High Court and to remove or mask the Aadhaar number, wherever it appears.

By order.


(Sanjay Dhar)

Registrar General

No: 65430-52/189

Dated: 20-03-2018

Copy of the above forwarded to:

1. Principal Secretary to Hon'ble the Chief Justice High Court of J&K,
2. Secretary to Hon'ble Mr. Justice _____
..... for information of their Lordships.
3. Registrar Vigilance, High Court of J&K, Jammu.
4. Registrar Judicial, High Court of J&K, Jammu/Srinagar.
5. All the Principal District & Sessions Judges _____
6. CPC High Court of J&K,
.....for information and compliance.
7. In-charge NIC J&K High Court Jammu for uploading the circular on the official website.


Registrar General